

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1624(KB)2019
IA(COMPANIES.ACT)/67(KB)2024, COMP.APPL/118(KB)2020,
IA(COMPANIES.ACT)/61(KB)2022, IA(COMPANIES.ACT)/130(KB)2022,
COMP.APPL/179(KB)2020, IA(COMPANIES.ACT)/53(KB)2022,
COMP.APPL/1622(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Petitioners
Ms. Urmila Chakraborty, Adv.]
Mr. Ayan Chakraborty, Adv.]
Ms. Sohini Mukherjee, Adv.]

Mr. Dharendra Nath Sharma, Adv.] For R-1 to R-3
Mr. Aasish Choudhary, Adv.]
Mr. Sourojit Dasgupta, Adv.]
Ms. Meera Agarwal, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the Respondent No.1 to 3 present.
2. Ld. Counsel Mrs. Manju Bhuteria submits that she would clarify her stand in regard to continuation of Respondent No.5 in the array, on the next date of hearing.
3. List the matter for continuation of argument on **03.07.2024 at 12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**